

(13)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR  
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Senthil Kumar	Counsel for Petitioner	R. Senthil Kumar
2)	R. VISHNU	Counsel for Respondent 3, 4, 7, 9.	R. Vishnu
3)	S. R. Pradeep	Counsel for R1, R2, R5, R6, R13	S. R. Pradeep
4)	R. Ashwanth	Counsel for R1, R2, R5, R6, R13	R. Ashwanth
5)	K. S. Navin Balaji	Counsel for R8, R14	K. S. Navin Balaji

**ORDER**

Counsel for the Applicant present. Counsels for R1, R2, R5, R6 and R13, and Counsel for R3, R4, R7 and R9 prayed for time to file counter. Counsel for R8 and R14 has filed the counter; the same is taken on record. The copy of which is given to the Applicant. Counsels appearing for R1, R2, R5, R6 and R13, and Counsel for R3, R4, R7 and R9 are directed to file counter before next date of hearing by giving a copy to the Applicant. Put up on 19.03.2018 at 10.30 A.M.

-Sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)